HIGH COURT OF SIKKIM GANGTOK

No. 47/Estt./HCS

Dated: 24/11/2018

CORRIGENDUM

In the Employment Notice No.33/Estt./HCS dated 21.09.2018, the ratio "1:3" appearing before the words "from the qualified candidates" and after the words "ratio of" at Clause 9 (i) of third sentence shall be substituted by "1:7".

By Order.

Sd/-REGISTRAR GENERAL